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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.G. SATHYANARAYANA	COUNSEL FOR R1,	A. G. Sathyanarayana
2.	K. RAMASAMY & G. V. MOHAN KUMAR	Counsel for Petitioner	G. V. Mohan Kumar
3.	S. P. MURALI KRISHNAN	Counsel for Responders 2 to 5 and 7 to 15 and 17 to 21	S. P. Murali Krishnan

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri A G Sathyanarayana, counsel for R1 and Shri S P Murali Krishnan, counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioner filed rejoinder alongwith connected documents and furnished copy of the same to the other side. Pleadings are complete. The matter is posted for final hearing. Put up on **16.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)